

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 320**  
**TO BE ANSWERED ON 05.02.2024**

**PRADHAN MANTRI VISHWAKARMA YOJANA**

320. SHRI LAHAR SINGH SIROYA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Pradhan Mantri Vishwakarma Yojana is fully implemented in all States;
- (b) if so, the details of total beneficiaries and loan amount disbursed under this scheme so far, State-wise; and
- (c) the details of beneficiaries in the State of Karnataka, district-wise?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

- (a): The PM Vishwakarma Scheme was launched on 17.09.2023 to provide end-to-end support to artisans and craftspeople who work with their hands and tools. The Scheme has been rolled out for implementation across the country in all the States.
- (b): The State/UT-wise details of number of successful registrations on the PM Vishwakarma Portal since the launch of the Scheme on 17.09.2023, upto 31.01.2024, are given at **Annexure-I**. Successfully registered beneficiaries are eligible for the Skill Upgradation component of the Scheme. After completion of basic skill training, they become eligible to avail the first tranche of loan up to Rs.1 lakh.
- (c): The district-wise details of successful registrations in the State of Karnataka on the PM Vishwakarma Portal since the launch of the Scheme on 17.09.2023, upto 31.01.2024, are given at **Annexure-II**.

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**ANNEXURE-I**

**Annexure-I referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 320 for answer on 05.02.2024.**

The State/UT-wise details of number of successful registrations on the PM Vishwakarma Portal since the launch of the Scheme on 17.09.2023, upto 31.01.2024, are given below:

<b>S. No.</b>	<b>STATE/UT</b>	<b>NUMBER OF SUCCESSFUL REGISTRATIONS</b>
1.	ANDHRA PRADESH	44,034
2.	ARUNACHAL PRADESH	29
3.	ASSAM	36,866
4.	BIHAR	1
5.	CHANDIGARH	21
6.	CHHATTISGARH	6,043
7.	DELHI	0
8.	GOA	4,880
9.	GUJARAT	52,328
10.	HARYANA	2,689
11.	HIMACHAL PRADESH	1,558
12.	JAMMU AND KASHMIR	25,355
13.	JHARKHAND	5,455
14.	KARNATAKA	1,09,986
15.	KERALA	3,570
16.	LADAKH	1,003
17.	MADHYA PRADESH	1,701
18.	MAHARASHTRA	9,537
19.	MANIPUR	114
20.	MEGHALAYA	0
21.	MIZORAM	0
22.	NAGALAND	0
23.	ODISHA	5,660
24.	PUDUCHERRY	0
25.	PUNJAB	2,244
26.	RAJASTHAN	3,960
27.	SIKKIM	0
28.	TAMIL NADU	1
29.	TELANGANA	1
30.	TRIPURA	1,051
31.	UTTAR PRADESH	11,316
32.	UTTARAKHAND	2,280
33.	WEST BENGAL	1
	<b>TOTAL</b>	<b>3,31,684</b>

**ANNEXURE-II**

**Annexure-II referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 320 for answer on 05.02.2024.**

The district-wise details of successful registrations in the State of Karnataka on the PM Vishwakarma Portal since the launch of the Scheme on 17.09.2023, upto 31.01.2024, are given below:

<b>S. No.</b>	<b>DISTRICT</b>	<b>NUMBER OF SUCCESSFUL REGISTRATIONS</b>
1.	BAGALKOTE	1,749
2.	BALLARI	14,558
3.	BELAGAVI	4,881
4.	BENGALURU RURAL	2,463
5.	BENGALURU URBAN	2,618
6.	BIDAR	11,298
7.	BIJAPUR	0
8.	CHAMARAJANAGARA	1
9.	CHIKKABALLAPURA	8,462
10.	CHIKKAMAGALURU	110
11.	CHITRADURGA	7,236
12.	DAKSHINA KANNADA	1
13.	DAVANGERE	2,879
14.	DHARWAD	869
15.	GADAG	2,576
16.	HASSAN	3
17.	HAVERI	1,169
18.	KALABURAGI	852
19.	KODAGU	97
20.	KOLAR	13,349
21.	KOPPAL	10,004
22.	MANDYA	6
23.	MYSURU	798
24.	RAICHUR	8,018
25.	RAMANAGARA	2,023
26.	SHIVAMOGGA	1,774
27.	TUMAKURU	4,016
28.	UDUPI	4
29.	UTTARA KANNADA	1,109
30.	VIJAYANAGAR	4,078
31.	VIJAYAPURA	1
32.	YADGIR	2,984
	<b>TOTAL</b>	<b>1,09,986</b>